

(a) whether the Government propose to change the entire administrative set-up to redress the grievances of the common man; and

(b) if so, the detail thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) The main purpose of Government at different levels is to assure efficient and responsive administration and ensure speedy redress of public grievances. The reorientation of the administrative machinery and the employees for prompt redress of public grievances is a continuous process.

[English]

Akalpara Medium Irrigation Project

3131. SHRI D.S. AHIRE : Will the PRIME MINISTER be pleased to state:

(a) whether the State Government of Maharashtra has sent any proposal of Akalpara medium irrigation project to the Union Government for clearance;

(b) if so, the details thereof;

(c) the stage at which the project stands; and

(d) the time by which the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) The project report of Lower Panzara Medium Irrigation Project near Akalpara village in Dhule district of Maharashtra was received by Central Water Commission in 1990. The Central Water Commission has given its comments to State Government for modifying the report during 1990-94.

(c) Time of completion of this projects depends on the priority attached to it by the State Government.

Intervention of China

3132. SHRI MOHAN RAWALE :
SHRI RAMKRISHNA BABA PATIL :
SHRI GURUDAS KAMAT :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the suggestion made by the U.S. President, Mr. Bill Clinton

that China could intervene in diplomatic parleys to resolve the disputes between India and Pakistan; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir. In his remarks to the National Geographical Society on June 11, 1998, US President, Bill Clinton said *inter alia* "because of its history, with both countries, China must be a part of any ultimate resolution of this matter". Subsequently, the US and China issued a Joint Statement on South Asia.

(b) Government conveyed its reaction to the Joint Statement in the statement of official spokesman issued on 27.06.1998, which categorically rejects this approach as completely unacceptable.

Electronics Industry

3133. SHRI ASHOK NAMDEORAO MOHOL : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Govt. have invited any multinational company to set up industries in the country particularly electronics industry without any export commitment with 100% participation;

(b) if so, the details thereof;

(c) whether the representatives of the consumer electronics and T.V. manufacturers association have submitted any request not to encourage foreign investment in electronics sector industry;

(d) if so, whether the Govt. propose to review the policies framed in this regard;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) The Statement on Industrial Policy laid on the Table of the House on 24th July, 1991 welcomes foreign investment which is in the interest of the country's industrial development and brings the attendant advantages of technology transfer, marketing expertise, introduction of modern managerial techniques and new possibilities for promotion of exports. Foreign equity investment is subject to the principles enunciated in the